[Shri Jaisukhlal Hathi.] aity to meet. Everybody knows that when an Assembly meets it has to ^ave some business. The first would be the Governor's Address and that governor's Address would include the programme and the policy of the Government. On the first occasion when the Assembly meets, then the Governor's Address contains programmes an^j policies of the Government. Where is the Government here? Is the Governor to say that he is the Government? No. According to the Constitution the Governor is advised by the Council of Ministers.

SHRI M. RUTHNASWAMY: Does the Constitution require that the Address should contain the policy and programme af the Government?

SHRI JAISUKHLAL HATHI: Then what should it contain? Should it only say: 'I welcome you and you go home'?

{Interruptions)

SHRI M. RUTHNASWAMY: He might send them a homily on the need for continuing parliamentary democracy. He could suggest ways and means of running the Government by forming a coalition.

SHRI AKBAR ALI KHAN: He is the constitutional head. He will have to be guided inevitably according to the Constitution, by the Council of Ministers.

SHRI JAISUKHLAL HATHI: The role of the Governor is not what Mr. Ruthanaswamy says. According Io the Constitution the Governor is the Head of the State when he convenes the Assembly and addresses, it. Then he cannot advise about a coalition. That is not his function, when he convenes the Assembly and sits as the Head of the State. There were other opportunities for him to do it and it could have been done. Therefore to say that it was dissolved wrongly is not correct.

According to section 73 of the Representation of the People's Act, once the list has been published in the gazette the Assembly shall be deemed to have been constituted. So there was an Assembly already deemed to be constituted and when there was an Assembly naturally it has to be dissolved. So there is nothing wrong at all in what has been done.

There were other suggestions about certain other constitutional methods by which this sort of President's rule may not have to occur again and again as has happened in Kerala. One of the suggestions was from Shri Gurupada Swamy but the weightier suggestion from Prof. Lal I accept that the people should be educated in the art of citizenship, in the art of democracy and to live according to the spirit of democracy and that is the real lesson. It is not a question of this or that party. It is for the people of Kerala as a whole.

I wish that this President's rule does not last for a longer period than is neeessary and that during the period we .-hall try our best to give every satisfaction to the people of Kerala by looking to the development of the State and the welfare of the people I need not assure more. I move.

THE DEPUTY CHAIRMAN: I shall put the motion later. The Prime Minister.

STATEMENT BY PRIME MINISTER *RE:* KUTCH SITUATION

THE PRIME MINISTER (SHRI LAL BAHADUR) : Madam Deputy Chairman, after making my statement

on 3rd May 1965, I have been inferring the House about the developments which have been taking place in regard to the situation on the Kutch-Sind border. The initiative which Prime Minister Wilson took some days ago has been followed up and gradually, concrete proposals have been evolved with a view to bringing about a satisfactory settlement of the problem. We have made it clear o_n every occasion that a cease-fire would be possible only on the basis of a simultaneous agreement for the restoration of the *status* quo *ante* as on the 1st January 1965. We have also indicated clearly that only when such a restoration has been effected, we would be ready to have recourse to the procedures which had already been agreed to between the two Governments for demarcating the border where this had not already been done. In the communications from the British Government various points of details have been put forward for consideration by both the Governments. So far no final draft has been prepared or presented. All I would say is that consistently with the stand which I have taken on the floor of this House, we attach the greatest importance to the restoration of the *status quo ante* and we have indicated our willingness to proceed thereafter to negotiations at Ministers' level followed, if neeessary! by a reference to an impartial tribunal as contemplated in the earlier agreement on this subject. Our policy and our intentions are quite clear and unequivocal. We do not believe in talking with one voice here and with another voice there. We do not believe in talking of peace at one place and committing aggression at another. Our position has been made known to the whole world in the clearest possible terms.

I want hon. Members to have the assurance that our armed forces are ready and determined to defend the territorial integrity of the country. *They* have been greatly strengthened in their determination by the united and powerful support which this House and the people of India all over have extended ever since the crisis began.

I am leaving for Moscow tomorrow morning and I know. I would be carrying with me your good wishes and fraternal greetings to the friendly people of the U.S.S.R, who have stood by us in hours of trial and anxiety.

श्री ए० बी० बाजपेयी (उत्तर प्रदेश) : महोदया, प्रधान मंत्री जी ने ठीक ही कहा है वे सबकी सद्भावना लेकर रूस की यात्रा पर जा रहे हैं और हम उनकी यात्रा की सफलता की कामना करते हैं । देश संकट में फंसा है, फिर भी प्रधान मंत्री जी रूस की यात्रा का अपना कार्यक्रम पूरा करा रहे है और इससे पता लगता है कि भारत और रूस की मित्रता को वे कितना महत्व देते हैं । मैं एक प्रश्न पूछना चाहूंगा । प्राइम मिनिस्टर विल्सन ने यह सुझाव रखा था कि भारत और पाकिस्तान के बीच में एक हफ्ते का युद्ध विराम होना चाहिये । प्रधान मंत्री जी ने उस सुझाव को स्वीकार नहीं किया, किन्तु उन्होंने सेना को आदेश दे दिया कि जब तक पाकिस्तान की ओर से कोई नई उत्तेजना न हो तब तक सेना कोई कार्यवाही न करे । मैं यह जानना चाहूंगा कि यह आदेश कब दिया गया और कब तक यह आदेश जारी रहेगा ? जब एक बार एक सप्ताह के लिए युद्ध विराम नहीं माना गया, तो क्या सेना को कुछ न करने का आदेश एक सप्ताह से अधिक जारी रहने दिया जा सकता है ?

श्री लाल बहादुर : जहां तक एक सप्ताह के विराम की बात थी, वह तो यह थी कि बगैर "स्टेट्स को एन्टी" के हम विराम

की बात या सीज फायर की बात मान लें। हमारा तो यह स्टैन्ड रहा कि हम दोनों बातें साथ साथ चाहते है, इसलिए जब उन्होंने एक सप्ताह के लिए विराम की सन्धि या सीज फायर की बात कही, तो हमने उसे नहीं माना था। यह जो थोड़ी याने इस समय जैसा "लल" शब्द का इस्तेमाल किया गया--ठीक है, वहां इस समय हमले नहीं होते, कभी कभी हो जाते हैं, लेकिन तेजी से हमले नहीं होते। तो यह स्थिति इस समय वहां पर है, लेकिन इसके माने यह नहीं कि उसमें कोई बहुत देर लग जाय। और मैं कह सकता हूं कि यू० के० के प्राइम मिनिस्टर की तरफ से काफी इसमें जल्दी की जा रही है।

श्री ए० बी० वाजपेयी : एक बात और। प्रधान मंत्री जी कल जायेंगे, तो उनके बाद कौन कार्य भार संभालेगा, रक्षा सम्बन्धी दिन प्रति दिन के निर्णय कौन लेगा, विरोधी दलों से निरन्तर सम्पर्क कौन रखेगा ? संकट और भी बढ़ सकता है, उसके लिए शासन पूरी तरह से दृढ़ रहे, क्या प्रधान मंत्री जी इसकी व्यवस्था करके जा रहे हैं ?

श्री लाल बहादुर : जी हां, इसका पूरा इन्तजाम कर के जा रहे हैं और पूरी जिम्मेदारी और शक्ति के साथ सरकार का काम चलता रहेगा।

SHRI K. DAMODARAN (Kerala): .For how long will the Prime Minister be absent? When will he return?

SHRI LAL BAHADUR; On the 20th, some time in the evening of 20th.

SHRI A. D. MANI (Madhya Pra-hi: I would not like to press the ime Minister to give details about the proposals made by the British Government, but disturbing reports have appeared in the press that one of Ihe proposals of the British Government is to the effect that, while there should be vacation of the posts hy Pakistan—posts which have now been held by Pakistan—the Indian forces should not march up to those posts, and that India can be permitted to retain only police parties. Now this is almost a dangerous repetition ot' the Colombo proposals. I would like to ask the Prime Minister whether the Government stands by the issue that the right of India to march to any part of the Rann of Kutch, whether with a police party or with an armed party, will be unquestioned by any compromise or proposals which may emerge? The second point I would 'ike to ask him is whether he raised the issue with the British Prime Minister that the entire Pakistani aggressive moves on all frontiers of India should be considered as a part of this question. Now we are thinking in terms only of the Rann of Kutch. but Pakistani aggressive moves are seen in other parts of the border. Has the Prime Minister connected also these moves with what has happened in the Rann of Kutch and has asked, from the point of view of India's security, for a cease-fire on all fronts? I would like to know whether this proposal has been put forward before the British Government.

SHRI LAL BAHADUR: In so far ;is *status quo ante is* concerned, it is clear that we have to restore the same position as it was on January 1, 1965. and our troops were not there, in that territory, on January 1, 1965. Now, if the talks take place during this period—it may be a short period of two or three or four months—if the talks take place, then we will have to have the same position as it was on January 1, 1965. Our police used to patrol that area, and they will certainly have every right to do so.

In regard to the second point, well, for the time being, in so far as these talks are concerned, these discussions lire concerned, they are only confined Io Kutch. About the other areas, well, as the situation arises, we will see as to what should be done.

श्री गंगाशरण सिंह (बिहार) : महोदया, आज जब हमारे प्रधान मंत्री रूस की यात्रा पर जा रहे हैं, तो यह कहने की आवश्यकता नहीं है कि सदन की और सारे देश की शुभ कामनाएं उनके साथ हैं। मैं इसकी भी आशा करता हूं कि आज जिस तरह हम शुभकामनाएं प्रगट कर रहे हैं, उसी तरह उनकी यात्रा की समाप्ति के बाद सारे देश को उनको बधाई देने का मौका मिलेगा।

जिस संकट की परिस्थिति में वे बाहर जा रहे हैं, उसमें देशवासियों के दिल में कई तरह की आशंकाओं का उठना थोड़ा स्वाभाविक है। मुझे यह जान कर प्रसन्नता हुई जब प्रधान मंत्री ने यह कहा कि यहां के लिए वे पूरा प्रबन्ध कर के जा रहे हैं। मगर फिर भी आशंका इसलिए उठती है कि लोगों को अतीत की एक घटना याद आती है। ढाई वर्ष पहले हमारे भूतपूर्व प्रधान मंत्री जब हमारे देश से बाहर जा रहे थे, तो उस समय भी हमारे देश के सामने एक संकट आया हुआ था और मद्रास एयरपोर्ट पर उन्होंने एक आदेश जारी किया था और उसके बाद वे बाहर चले गये थे। फिर जब वे लौट कर आए और उसके बाद देश को जिस परिस्थिति का सामना करना पड़ा, वह परिस्थिति हमारे देश के बहुत अनुकूल नहीं रही। इसलिए इस देश के बहुत से लोगों के दिल में इस तरह की आशंका उठना स्वाभाविक है और मुझे उम्मीद है कि वे स्वयं सब से अच्छे इसके विचारक हो सकते हैं कि उनके जाने का यह समय जो था, इसको क्या टाला नहीं जा सकता था क्योंकि उनका इस समय यहां रहना जरूरी था। इन सारी चीजों में उनका निर्णय सभी लोगों को मान्य होगा क्योंकि सारी बातें वे ज्यादा जानते हैं किसी दूसरे व्यक्ति से किसी दूसरे दल से। इसलिये इसमें कोई शक की गुंजाइश नहीं है, लेकिन जो आशंका है, वह मैंने प्रकट कर दी है।

एक चीज मैं और कहना चाहूंगा कि जहां उन्होंने सरकार चलाने का प्रबन्ध कर दिया है, वहां एक प्रबन्ध शायद उन्हें और करके जाना चाहिये और वह प्रबन्ध यह है कि लोक सभा का अधिवेशन आज स्थगित हो रहा है, राज्य सभा का अधिवेशन भी उनकी गैर हाजरी में 14 तारीख को स्थगित हो जायगा। आज देश को एक संकट की परिस्थिति में से होकर गुजरना पड़ रहा है और जब दोनों सदन यहां मिलते रहते हैं, तो प्रधान मंत्री जी भी इससे सहमत होंगे और दूसरे सदस्य भी इससे सहमत होंगे कि देश के लोगों को थोड़ा आश्वासन रहता है, देश के लोग थोड़ा आश्वस्त रहते हैं। ऐसी अवस्था में जब दोनों सदन मिलते नहीं रहेंगे, संकट की परिस्थिति रहेगी और सदन लम्बे अरसे के बाद, ढाई तीन महीने के बाद मिलेंगे, तो मैं यह भी निवेदन करना चाहूंगा कि इस बीच की अवधि के लिये कोई ऐसा प्रबन्ध करना चाहिये जिसमें दोनों सदनों के सदस्य, जो भिन्न भिन्न दल के हैं, स्वतन्त्र हैं, सरकारी दल के हैं, उनकी कोई ऐसी अनौपचारिक समिति हो या दूसरा कोई भी इसी तरह का प्रबन्धकर दिया जाय, जिससे जो जनता के प्रतिनिधि हैं और जो सरकार के लोग हैं उनके बीच में, समाचारों और विचारों का आदान प्रदान होता रहे और जनता और सरकार के बीच में जो सेतु है, जो ब्रिज है, वह बना रहे, यही मेरा निवेदन है। समय कम रह गया है, पता नहीं इस तरफ उनका ध्यान दूसरे लोगों ने दिलाया है या नहीं। मैं समझता हूं कि अभी भी वे ऐसा कर सकते हैं और जाने के

[श्री गंगा शरण सिंह]

पहले वे ऐसा प्रबन्ध अनौपचारिक रूप से कर के जा सकते हैं । इससे मैं समझता हूं कि देश भी आश्वस्त होगा और कोई नई परिस्थिति इस बीच में पैदा हो जायगी, तो उसका सामना भी बड़ी सहूलियत और आसानी से किया जा सकता है । यही मेरा निवेदन है ।

THE DEPUTY CHAIRMAN: These are all suggestions. Mr. Kumaran.

SHRI P. K. KUMARAN (Andhra Pradesh); Madam, we wish the Prime Minister a happy and safe journey to Moscow, and success in his deliberations with the authorities in the U.S.S.R, which has stood by this country at all times of our difficulty.

Now I want a small clarification. He has mentioned in his statement that we do not believe in aggression here and peace there. I would like to know whether this position that we wish all-round peace has been conveyed to tbe Prime Minister of Great Britain and, if so, why the present negotiation is confined only to the Kutch area?

SHRI LAL BAHADUR: Madam, at the moment we are faced with this Kutch-Sind border question; it is very much before us and therefore we have directly taken it up. In so far as other borders are concerned, there is an agreement, an agreement arrived at in 1960 between the two countries, and in that there is provision for meetings, for discussions and then, if we did not come to an agreement, for reference to $_{a}$ tribual. So those matters could be taken up later on. But at the moment this is most important and therefore we have to deal with it.

PROF. M. B. LAL (Uttar Pradesh): What about Shri Ganga Sharan Sinha's suggestion?

THE DEPUTY CHAIRMAN: Now Mr. Mir.

SHRI G. M. MIR (Jammu and Kashmir): Madam, since the hon. the Prime Minister is proceeding to Soviet Russia, we send first of all our good wishes to the people of Russia through our messenger, messenger of peace and goodwill.

Secondly, Madam, I would like to know; on the one hand we are discussing the Kutch-Sind border problem; on the other hand, Pakistan has massed her forces on the border of Jammu and Kashmir State and continued unprovoked firing on our civilian population and our army pickets, and als_0 a large number of infiltrations, intrusions and violations have taken place in Jammu and Kashmir, Can the hon. Prime Minister assure us that, while discussing the Kutch-Sind problem, side by side, he would take this point also into consideration and take it up with the Pakistan Government and <say that not only the aggression on the Kutch-Sind border, but all sorts of aggression on our territory, more so in Jammu and Kashmir, the unprovoked firings, there, should be stopped by Pakistan. This is very important because we are facing this difficulty everywhere on ©ur border.. So I would like to know from the Prime Minister whether he will assure us regarding this point.

SHRI LAL BAHADUR: I have already replied to that point. Madam, so far as other borders are concerned, I have already had my say.

شری عبدالغنی (پنجاب) : ہمارے پردھان منتری روس جا رہے ہیں - اس کے بارے میں تو میرا یہی کہنا ہے کہ -

ع تو سلامت روی و باز آئی

میں ان سے آشا رکھتا ہوں کہ جب وہ روس جا رہے ہیں تو وہ روس کے نیتاؤں سے یہ مانگ ضرور کریں گے کہ چائینا جو آئے دن آنکھ دکھاتا ہے اس میں وہ کھلے بندوں ہمیں مظلوم سمجھ کر یا یہ سمجھئے کہ اسے ظالم سمجھکر وہ ہماری کھلم کھلا مدد کریں گے - ایسی میں امید کرتا ہوں کہ یہ صرف آشا ہی نہیں رہ جائے گی بلکہ یقیناً انہیں کامیابی ہوگی کوئی ایگریمنٹ کرنے میں -

جہاں تک کچھ بارڈر کا تعلق ہے انہوں نے فرمایا ہے کہ ہم چاہتے ہیں کہ یکم جنوری کو جو پوزیشن تھی اس کو ہم مان لیں - یکم جنوری کو ہماری فوجوں پر کوئی پابندی تو تھی نہیں کہ وہ نہیں جا سکتی تھیں - یہ ٹھیک ہے کہ ہم نے اپنی مصلحتوں کے پیش نظر یا یوں کہئے کہ ہم ملک کی حفاظت کرنا چاہتے ہیں اس کے پیش نظر ہم نے فوج وہاں نہیں رکھی تھی لیکن اس پر کوئی پابندی نہیں تھی - اگر پرائم منسٹر صاحب یہ سمجھتے ہیں کہ انہیں کوئی پابندی لگائی ہے یا وہ یہ نہیں سمجھتے کہ جو پابندی یکم جنوری کو نہیں تھی وہ ہم قبول کریں - اگر وہ قبول کرتے ہیں، تو میں یہ بھی جاننا چاہوں گا کہ جہاں تک پاکستان والوں کی فوجیں نہیں آتی تھیں - صرف ان کی پولیس تھی وہاں کیا ان کی پولیس ہی رہے گی اور ان کی فوج وہاں تک نہیں آپائے گی جہاں تک وہ نہیں آ پاتی تھی - میں پردھان منتری سے امید کرتا ہوں کہ وہ اس پر کچھ نہ کچھ روشنی ڈالیں گے -

†[श्री अब्दुल गनी (पंजाब) : हमारे प्रधान मंत्री रूस जा रहे हैं । इसके बारे में तो मेरा यही कहना है कि तो सलामत रवी व बाज आई । मैं उनसे आशा रखता हूं कि जब वह रूस जा रहे हैं तो वह रूस के नेताओं से यह मांग जरूर करेंगे कि चाइना जो आये दिन आंख दिखाता है उसमें वह खुले बंदों हमें मजलूम समझ कर या यह समझिये कि उसे जालिम समझ कर वह हमारी खुल्लम खुल्ला मदद करेंगे । ऐसी मैं उम्मीद करता हूं कि यह सिर्फ आशा ही नहीं रह जायेगी बल्कि यकीनन उन्हें कामयाबी होगी कोई एग्रीमेंट करने में ।

जहां तक कच्छ बार्डर का ताल्लुक है, उन्होंने फर्माया है कि हम चाहते हैं कि यकुम जनवरी को जो पोजीशन थी उसको हम मान लें । यकुम जनवरी को हमारी फौजों पर कोई पाबन्दी तो थी नहीं कि वह नहीं जा सकती थीं । यह ठीक है कि हमने अपनी मसलहतों के पेशेनजर या यूं कहिये कि हम मुल्क की हिफाजत करना चाहते हैं इसके पेशेनजर हमने फौज वहां नहीं रखी थी लेकिन इस पर कोई पाबन्दी नहीं थी ।

†[ ] Hindi transliteration.

[श्री अब्दुल ग़नी]

अगर प्राइम मिनिस्टर साहिब यह समझते हैं कि उन्हें कोई पाबन्दी लगानी है या वह यह नहीं समझते कि जो पाबन्दी यकुम जनवरी को नहीं थी वह हम कबूल करें, अगर वह कबूल करते हैं तो मैं यह भी जानना चाहूंगा कि जहां तक पाकिस्तान वालों की फौजें नहीं आती थीं, सिर्फ उनकी पोलीस थी वहां क्या उनकी पोलीस ही रहेगी और उनकी फौज वहां तक नहीं आ पायेगी जहां तक वह नहीं आ पाती थी ? मैं प्रधान मंत्री से उम्मीद करता हूं कि वह इस पर कुछ न कुछ रोशनी डालेंगे ।]

श्री लाल बहादुर : यही बात है । जो आपने कहा वही होगा ।

PROF. M. B. LAL; Madarn, I endorse the suggestion of Shri Ganga Sharan Sinha and I would like to know the opinion of the Prime Minister on that suggestion.

SHRI LAL BAHADUR: Madam, we know what the broad policy indications are which have been indicated to as by this House and the other House, and in that broad context the Government would be taking the necessary steps and measures in the future. In case there is any need, any special necessity, we will consider as to bow to take into confidence the Members of the Opposition.

THE DEPUTY CHAIRMAN: That is enough. We go back to legislative business.

STATEMENT *RE.* PRIME MINISTER'S VISIT TO NEPAL

THE PRIME MINISTER (SHRI LAL BAHADUR) : With your permission, I would like to lay on the Table of the House a statement on m_v visit to Nepal. [Placed in Library. *See* No. LT-4421/65].

1. RESOLUTION RE PROCLAMATION IN RELATION TO THE STATE OF KERALA

2. THE KERALA STATE LEGISLATION (DELEGATION OF POWERS) BILL, 1965—*continued.*

THE DEPUTY CHAIRMAN: The question is:

"That this House approves the Proclamation (G.S.R. No. 490) issued by the Vice-President of India discharging the functions of the President, on the 24th March, 1965, under article 356 of the Constitution, in relation to the State of Kerala."

The motion uias adopted.

THE DEPUTY CHAIRMAN: Now we come to the Bill. The question is:

"That the Bill to confer on the President the power of the Legislature of the State of Kerala to make laws, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE DEPUTY CHAIRMAN: Now we take uP the clause by clause consideration of the Bill.

Clauses 2 *and* 3 *were added to the Bill*

Clause 1, the Enacting Formula ana the Title ivere added to the Bill.

SHRI JAISUKHLAL HATHI: Madam, I move:

"That the Bill be passed." *The*

question was proposed.

شری عبدالغنی : آخری اسٹیج پر جب کہ آپ بل پاس کرنے جا رہے ھیں - میری یہ ریکویسٹ ھے کہ